

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 88 OF 2017

Dated: 8th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

Global Energy Pvt. Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Ananya Mohan

Counsel for the Respondent(s) : Mr. Apoorva Misra for R-2

ORDER

Learned counsel for the appellant seeks two weeks more time to file rejoinder. He may file the same on or before 23.01.2018 after serving copy on the other side.

List the matter on **13.02.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**